

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Civil Appeal No(s). 4712/2023

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS.Appellant(s)

VERSUS

M/S GAURSONS INDIA LTD & ANR.

Respondent(s)

WITH

C.A. No. 5412/2023 (III-A)

Date : 11-10-2023 This appeal was called on for hearing today.

For Appellant(s) Mr. Binay Kumar Das, AOR
Ms. Neha Das, Adv.
Ms. Priyanka Das, Adv.

For Respondent(s) Mr. Subhasish Bhowmick, AOR

Mr. Mohit Yadav, Adv.
Mr. Rakshit Jain, Adv.
Mr. Sachin Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

C. A. NO. 4712 OF 2023

Service is complete.

The matter being complete in all respects, the same be processed for listing before the Hon'ble Court, as per rules.

C.A. NO. 5412 OF 2023

Respondent No.1 is duly represented.

Certificate of service in respect of Respondent No.2 is awaited from the concerned High Court.

Let the reminder be issued.

List again on 8.12.2023.

VIVEK SAXENA
Registrar